

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3674  
ANSWERED ON:15.12.2011  
DEMANDS OF PETROL PUMP DEALERS  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether a committee has been constituted to look into the demands of petrol pump dealers regarding hike in commission recently;
- (b) if so, the details thereof and the report given by such committee and its implementation status so far; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N. SINGH)

(a)to(c): Government had constituted a Committee in September, 2010 to look into the issues relating to Dealers of Retail Outlets of Petrol and Diesel under the Chairmanship of Joint Secretary (Marketing), Ministry of Petroleum & Natural Gas. The terms of reference of the Committee, inter-alia, included devising a suitable mechanism for fixation of Dealer's commission, including examining the feasibility of having Dealer's commission as a fixed percentage of the invoice value of Petrol & Diesel. The Committee submitted its report in January, 2011. After considering the recommendations of the Committee, the Government has inter-alia, revised the Dealers' commission of Petrol from Rs.1218/- per kilolitre to RS. 1499/- per kilolitre and of Diesel from Rs.757/- per kilolitre to Rs.912/- per kilolitre with effect from 1.7.2011.